

# NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of Ready Certified copies for the period 01/10/2022 to 30/06/2023 in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 24/08/2023.

**Sd/-**

Date : 09/08/2023

/Registrar (Judicial)

**LIST OF THE APPLICATIONS READY FOR DELIVERY**  
**(01.10.2022 TO 30.06.2023 )**

<b>Sr. No.</b>	<b>CC No.</b>	<b>Advocate Name</b>	<b>Case No.</b>	<b>Filing Date</b>
1	2107	ADV. GAYKAR PREETA PRASHANT	WP(F)/1146/2022	19/10/2022
2	2329	ADV. TARZAN DCOSTA	WP/510/2022	18/11/2022
3	2452	ADV. JALMI MANOJ SADANAND	CP/7/2022	05/12/2022
4	116	ADV. M. KAMBLI	CA(F)/47/2023	10/01/2023
5	124	MR. ZILU SHETYE	SA/29/2002	11/01/2023
6	249	ADV. ROHIT BRAS DE SA	WP/249/2022	24/01/2023
7	250	ADV. ROHIT BRAS DE SA	WP/248/2022	24/01/2023
8	274	ADV. A. DALVI	WP(F)/2710/2022	27/01/2023
9	275	ADV. A. DALVI	CRMA(F)/758/2022	27/01/2023
10	483	ADV. SURABHI KUVELKAR	COA/1/2022	20/02/2023
11	514	ADV. SHIRODKAR PANKAJ MANOHER	CA/53/2023	22/02/2023
12	981	ADV. PUSHKAR NARAYAN NAVTI	WP/143/2023	17/04/2023
13	1011	ADV. DOLOROSA CHIQUITA TULKAR	CRMA(F)/208/2023	19/04/2023
14	1088	ADV. PUSHKAR NARAYAN NAVTI	PILWP(F)/762/2023	26/04/2023
15	1181	ADV. SHALAKA V. SHELKE	STA(F)/730/2014	04/05/2023
16	1219	ADV. UMESH KARN	CRA/8/2016	15/05/2023
17	1258	MR. JOE MARCELINHO MATHIAS	TXA/20/2013	26/05/2023
18	1306	ADV. VIRENDRA RUDRAJI PARSHEKAR	WP/335/2022	06/06/2023
19	1337	ADV. PARIMAL REDKAR	WP/623/2016	09/06/2023
20	1374	ADV. AMEY S. SALGAONKAR	WP(F)/372/2022	13/06/2023
21	1416	ADV. SHENVI KAKODKAR PRANAV SURYAJI	CRA(F)/2214/2022	20/06/2023
22	1419	ADV. U. KARN	SA/89/2005	20/06/2023